Annexure 7

Name of Corporate Debtor : Gensol Engineering Private Limited Date of Commencemnt of CIRP : 13 June 2025 (Version 1: Pursuant to claims received and updated as on 14 May 2026)

List of Operational Creditors (Government Dues)

Sl No.	Details of the claimant		Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	*Government*	*Date of receipt*	*Amount claimed*	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	EPFO Ahmedabad	Ahmedabad	26 June 2025	49,37,712	49,37,712	Taxes	-	-	-	-	-	-	-	-	Amount has been admitted on the basis of documents received.
2	Gujarat State Tax Department	Gujarat	23 June 2025	5,74,63,995	5,74,63,995	Penalty & Interest	-	-	-	-	-	-	-	-	Amount has been admitted on the basis of documents received.
3	National Stock Exchange of India	NSE	02 July 2025	3,72,234	3,72,234	Penalty	-	-	-	-	-	-	-	-	Amount has been admitted on the basis of documents received.
4	Bombay Stock Exchange of India	BSE	30 July 2025	8,32,384	8,32,384	Penalty	-	-	-	-	-	-	-	-	Amount has been admitted on the basis of documents received.
5	ESI Corporation	ESIC	01 July 2025	17,365	17,365	Taxes	-	-	-	-	-	-	-	-	Amount has been admitted on the basis of documents received.
6	Income Tax department, Government of India	IT	11 December 2025	2,99,91,714	2,99,91,714	Taxes	-	-	-	-	-	-	-	-	Amount has been admitted on the basis of documents received.
	Total			**9,36,15,404**	**9,36,15,404**		**-**	**-**		**-**	**-**	**-**	**-**	**-**	